

[*Translation*]

Spending of Hydrel Production in U.P.

1052. SHRI HARISH RAWAT: Will the Minister of ENERGY be pleased to state:

(a) the total amount spent on hydrel production in Sixth and Seventh Plans;

(b) the percentage of amount spent under this head in various States;

(c) whether a meagre amount has been spent under this head as compared to the need and demand of Uttar Pradesh; and

(d) if so, the reasons therefor and the names of the hydrel projects of this State to which Government propose to accord sanction under Eighth Plan?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRI KALPNATH RAI): (a) to (d). The information is being collected and will be laid on the Table of the House.

[*English*]

Wage Agreements in Public Sector Undertakings

1054. SHRI THAMPAN THOMAS: Will the Minister of INDUSTRY be pleased to state:

(a) the number of wage agreements finalised in the public sector undertakings during 1988-89;

(b) whether any public sector undertakings have threatened direct action if wage agreements are not finalised immediately; and

(c) if so, the steps taken/proposed to be taken by the Union Government in this regard?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): (a) 18 wage agreements have been finalised in the public sector undertakings in 1988-89.

(b) and (c). One of the Trade Unions has intimated to Government that if immediate steps are not taken to finalise wage agreements, it will be constrained to give a call to its affiliated Unions to take direct action. Since then wage agreements in a number of large enterprises like Coal India, SAIL, ONGC, HAL etc. have already been concluded.

State Government Activities in Second Channel

1055. SHRI BHATTAM SRIRAMAMURTHY: Will the Minister of INFORMATION AND BROADCASTING be pleased to state: (a) whether it is proposed to use the Second Channel of Doordarshan to publicise the activities of State Governments; and

(b) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.K. TEWARI): (a) and (b). Doordarshan is already giving adequate coverage to the developmental activities of the State Governments in its programmes from regional Centres. This is more so on Channel I which has a wide coverage range than Channel II which is confined to the four metropolitan cities of Delhi, Calcutta, Bombay and Madras.

Loss to I.T.D.C. Hotels

1057. SHRI S.G. GHOLAP: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether almost all the hotels of the India Tourism Development Corporation (ITDC) are running in loss;

(b) if so, the total loss suffered during 1988-89;

(c) whether the transport wing of ITDC is running in profit; and

(d) if not, the action taken or proposed to be taken by the ITDC to improve the management?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) and (b). No, Sir. The ITDC's hotels have earned an overall profit of Rs. 714.70 lakhs, as per provisional figures, during 1988-89.

(c) and (d). The Transport Wing of the ITDC is a part of the Ashok travels & Tours Division. The Ashok Travels & Tours Division has earned an overall profit of Rs. 18.88 lakhs as per provisional figures, during 1988-89 after taking into account the loss of Rs. 8.95 lakhs incurred by of its Transport Wing. Every attempt is being made by ITDC to improve the performance of its units divisions including Transport Wing.

Doordarshan Kendras for Maharashtra

1058. SHRI ARVIND TULSHIRAM KAMBLE: Will the Minister of INFORMATION & BROADCASTING be pleased to state:

(a) the details of Doordarshan Kendras sanctioned for Maharashtra in the Seventh Plan and when they are likely to be commissioned; and

(b) the target date for the commissioning of TV Relay Centre at Barshi in Maharashtra.

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.K. TEWARI): (a) and (b). In respect of the State of Maharash-

tra, the Seventh Plan of Doordarshan envisaged the establishment of the following projects:-

- (i) TV Studio Centre at Pune.
- (ii) Expansion of TV Centre, Bombay.
- (iii) Argumentation of power TV transmitters at Nagpur and Pune to 10 KW.
- (iv) Establishment of 10 KW transmitter for Second Channel service at Bombay.
- (v) Establishment of 10 KW transmitters at Aurangabad and Ambajogai (in replacement of low power transmitters functioning at Aurangabad, Latur and Parbhani).
- (vi) Nine Low power (100W) TV transmitters, one each at Bir, Buldana, Gadchiroli, Ichalkaranji, Osmanabad, Pusad, Ratnagiri, Satara & Yavatmal. Besides, under a new scheme approved recently, the establishment of 10 additional such transmitters one each at Achalpur, Amalner, Barshi, Diglur, Karad, Kinwat, Manmad, Nandurbar, Shahada and Wardha, is envisaged.

Whereas the 10 KW transmitters at Bombay (for Second Channel service), Nagpur and Pune and low power (100 W) TV transmitters at Bir, Buldana, Gadchiroli, Osmanabad, Pusad, Ratnagiri, Satara & Yavatmal have already been commissioned into service, the high power transmitters at Aurangabad and Ambajogai and the remaining low power (100W) transmitters including the one at Barshi are expected to be com-